

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

239. CP/565(MB)2020

IN THE MATTER OF

Bharat Dahyabhai ShahPetitioner

V/S

Option Engineering Pvt Ltd & Ors.Respondent

U/s 241(1), 242(4) & 244(1) of the Companies Act, 2013

Order Delivered on 03.07.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner:

For the Respondent:

ORDER

Adjourned to **04.09.2024**.

Sd/-
MADHU SINHA
Member (Technical)
//Avdhesh K Patel//

Sd/-
REETA KOHLI
Member (Judicial)